

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.180 OF 2020

PETITIONER:

P.S. RAJASEKHARAN PILLAI, AGED 53 YEARS,
S/O. SUKUMARAN PILLAI,
PIRUNGOTTU KIZHAKKATHIAL, PUTHANAMBALAM P.O.,
KUNNATHOOR,
KOLLAM - 690 540.

BY ADV. SRI. P. MOHANDAS (ERNAKULAM)

RESPONDENTS:

1. STATE OF KERALA,
REPRESENTED BY THE PRINCIPAL SECRETARY,
LOCAL SELF GOVERNMENT DEPARTMENT, GOVERNMENT
SECRETARIAT,
THIRUVANANTHAPURAM - 695 001.

2. KUNNATHOOR GRAMA PANCHAYAT,
REPRESENTED BY ITS SECRETARY, KUNNATHOOR P.O.,
KOLLAM - 690 540.

3. THE SECRETARY (AUTHORIZED OFFICER),
BLOCK PANCHAYAT, BLOCK DEVELOPMENT OFFICE,
SASTHAMCOTTA, KOLLAM - 690 520.

4. SREEDEVI AMMA,
MEMBER, KUNNATHOOR GRAMA PANCHAYAT,
WARD NO. II, KUNNATHOOR P.O.,
KOLLAM - 690 540.

5. IVERKALA DILEEP,
MEMBER,
KUNNATHOOR GRAMA PANCHAYAT, WARD NO. III, KUNNATHOOR
P.O., KOLLAM - 690 540.

6. RANJINI P.,
MEMBER,
KUNNATHOOR GRAMA PANCHAYAT,
WARD NO. IV, KUNNATHOOR P.O.,

KOLLAM - 690 540.

7. VASANTHAKUMARI K.G.,
MEMBER,
KUNNATHOOR GRAMA PANCHAYAT, WARD NO. V,
KUNNATHOOR P.O., KOLLAM - 690 540.

8. T.K. PUSHPAKUMAR,
MEMBER, KUNNATHOOR GRAMA PANCHAYAT, WARD NO. VII,
KUNNATHOOR P.O., KOLLAM - 690 540.

9. S. RAMESAN, MEMBER,
KUNNATHOOR GRAMA PANCHAYAT,
WARD NO. XI, KUNNATHOOR P.O.,
KOLLAM - 690 540.

10. RAVEENDRAN R.,
MEMBER, KUNNATHOOR GRAMA PANCHAYAT,
WARD NO. XII, KUNNATHOOR P.O.,
KOLLAM - 690 540.

11. GEETHAKUMARI P., MEMBER,
KUNNATHOOR GRAMA PANCHAYAT, WARD NO. XV, KUNNATHOOR
P.O.,
KOLLAM - 690 540.

12. BEENA V.,
MEMBER, KUNNATHOOR GRAMA PANCHAYAT,
WARD NO. XVII, KUNNATHOOR P.O.,
KOLLAM - 690 540.

BY SRI. K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS

W.P (C) TMP No.180 of 2020

Dated this the 28th day of April, 2020

ORDER

Admit.

Issue notice to respondents 2 to 12. The learned Government Pleader takes notice on behalf of the 1st respondent. In the meantime, there will be an interim stay of all proceedings pursuant to Ext.P12 for a period of one month.

Post the writ petition on 26.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S/S' EXHIBITS:

EXT.P1:- TRUE COPY OF THE NOTICE NO. S1/692/2020 DATED 18-03-2020
GIVEN BY THE 3RD RESPONDENT TO ONE OF THE MEMBERS IN
RESPECT OF THE NO CONFIDENCE MOTION

EXT.P2:- TRUE COPY OF THE NOTICE NO. S/691/2020 DATED 17-04-2020
HANDED OVER TO THE PETITIONER ON 21-04-2020 AT 8.55 A.M

RESPONDENT'S/S' EXHIBITS:

NIL

/TRUE COPY/

VPS

PS TO JUDGE